

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2449
ANSWERED ON:08.12.2006
OPENING OF ENTRY GATES OF GOVERNMENT COLONIES
Adhalrao Patil Shri Shivaji

Will the Minister of URBAN DEVELOPMENT be pleased to state:

:

- (a) The norms laid down by the CPWD in regard to the opening/closure of entry and exit gates in the Government colonies in Delhi/ New Delhi areas particularly Minto Road area ;
- (b) Whether Hon`ble High Court of Delhi has also issued directions in regard to the opening and closure of entry/exit gates ;
- (c) If so, the details thereof ;
- (d) Whether these directions are being followed by the CPWD in the Government colonies ;
- (e) If not, the reasons therefor and the corrective steps being taken to implement them ;
- (f) Whether the Government has received any complaints/representations from the residents of Government colonies particularly from Minto Road area in respect of opening of entry gates during the day time; and
- (g) If so, the details thereof and the action taken to resolve the issue ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN)

- (a) : CPWD does not regulate the opening and closure of entry and exit gates of Government colonies in Delhi/New Delhi.
- (b)to(e) : This Ministry has not received any directions from Hon`ble High Court of Delhi on this subject.
- (f)&(g) : Only one Complaint/representation has been received from Residents Welfare Association of Minto Road Hostel. The matter not being within the purview of the Ministry/ CPWD, it is for RWA to resolve the issue internally.